

(c) whether it is also a fact that some foreign countries are also helping these "Senas" with money and material; and

(d) if so, the steps proposed to be taken in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) The formation of Shiv Sena in Maharashtra and Lachit Sena in Assam have come to the notice of the Central Government. The Gujarat Government have reported the formation recently of an organisation which describes itself as Sardar Sena. The CPM Volunteer Corps in Kerala does not describe itself as a Sena, though it is sometimes referred to by others as Gopal Sena. Information is awaited from Bihar, J. & K., Madras, Uttar Pradesh and West Bengal.

(b) and (c). Government have no such information.

(d) Does not arise.

Crimes in Delhi

*947. **SHRI M. L. SONDHI:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the existence of a 'syndicate' behind all big crimes in Delhi;

(b) whether it is a fact that the rackets being played by this syndicate include smuggling of narcotics, gambling and pickpocketing; and

(c) the action taken to smash this syndicate?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No Sir.

(b) and (c). Do not arise.

S.V.D. Government in U.P.

*948. **SHRI C. K. BHATTACHARYYA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his attention has been drawn to the allegation of misuse of position made against S.V.D. regime in U.P. by a former President of the U.P.C.C. as reported in the "Times of India" dated the 11th March, 1968; and

(b) whether it is a fact that 25,000 licences for guns and about 4000 licences for revolvers were made to workers and sympathisers of the Communist Party under S.V.D. rule?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Attention of the Government has been drawn to the news item in the *Times of India* of March 11, 1968.

(b) Information is being collected and will be laid on the Table of the House.

Indian Team to Mexico Olympics

*949. **DR. KARNI SINGH:** Will the Minister of EDUCATION be pleased to state:

(a) the steps taken by Government for the selection and preparation of India's teams to the Mexico Olympics;

(b) the funds earmarked for the purpose; and

(c) the proposals received, examined and formulated so far in this behalf?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) It is primarily the responsibility of the Indian Olympic Association and the concerned National Federations to select and prepare Indian teams for participation in the Mexico Olympics.

(b) No funds are earmarked specifically for this purpose.

(c) The Indian Olympic Association has tentatively suggested a contingent of 36 players, 9 officials and 9 delegates for participation in the next